

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1151  
ANSWERED ON 03/12/2024**

**RELEASE OF FUNDS UNDER MGNREGS**

**1151. SHRI PRADEEP PUROHIT:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the total amount allocated for Jharsuguda and Bargarh districts in Odisha under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS); and**
- (b) whether the Government has taken any step to ensure timely release of funds to meet local employment demands?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment scheme. Wage payments are directly credited by the Central Government to the account of beneficiaries through the Direct Benefit Transfer protocol.**

**Details of expenditure incurred in Jharsuguda and Bargarh districts of Odisha under the Mahatma Gandhi NREGS in the three financial years from 2022-23 to 2024-25 (as on 28.11.2024) are given below:**

<b>Total Expenditure (Rs. in crore)</b>			
<b>District of Odisha</b>	<b>2024-25 (as on 28.11.24)</b>	<b>2023-24</b>	<b>2022-23</b>
<b>Jharsuguda</b>	<b>23.94</b>	<b>54.91</b>	<b>56.36</b>
<b>Bargarh</b>	<b>64.20</b>	<b>156.41</b>	<b>165.33</b>

**(As per NREGASoft)**

**During the current financial year 2024-25 (as on 28.11.2024) an amount of Rs. 3,031. 49 crore has been released towards wage, material & administrative contingency to the State of Odisha under Mahatma Gandhi NREGS.**

**(b): The Ministry has made concerted efforts to reduce delays in payment of wages. A Standard Operating Procedure (SoP) on timely payment process for direct payment into the account of beneficiaries was issued and its implementation by the States/ UTs is being monitored on a regular basis. In addition, use of platforms such as PFMS/NeFMS has enabled real-time monitoring of the payments. The Ministry has taken various steps to ensure timely payment of wages to workers under the Mahatma Gandhi NREGS. These include:**

**(i) Implementation of National Electronic Fund Management System (Ne-FMS). It has been implemented in all States and 3 Union Territories.**

**(ii) Intensive consultation with State Governments and other stakeholders to ensure timely payment of wages, verification of pending compensation claims etc.**

**(iii) Formulation of Standard Operating Procedure for monitoring of timely payment of wages and payment of delay compensation.**

**(iv) States/UTs are regularly requested to ensure the timely regeneration of rejected transactions and correction of invalid accounts as per information provided by PFMS.**

**(v) Aadhaar Based Payment System (ABPS) has been made mandatory since January 1, 2024, to ensure faster, safer, and timely wage disbursement to beneficiaries under Mahatma Gandhi NREGS.**

**(vi) Capturing of real-time attendance through the National Mobile Monitoring System (NMMS).**

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